

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 959 of 2020**

**IN THE MATTER OF:**

**Sajjan Kumar Tailor**

**...Appellant**

**Versus**

**Kanchan Dutta**

**...Respondent**

**Present:**

**For Appellant :**

**Mr. Saurav Jain and Mr. Saikat Sarkar,  
Advocates**

**For Respondents :**

**Mr Rahul Auddy, Advocate**

**O R D E R**

**(Through Virtual Mode)**

**05.11.2020** Confronted with the question that the Appellant has been found lacking in co-operation with the Resolution Professional, learned counsel for the Appellant offered to withdraw the appeal.

The appeal is accordingly dismissed as withdrawn.

**[ Justice Bansi Lal Bhat ]  
Acting Chairperson**

**[ Justice Anant Bijay Singh ]  
Member (Judicial)**

**[ Dr. Alok Srivastava ]  
Member (Technical)**

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